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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/674A/(IB)/2017  
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD  
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |    |   |                           |   |
|----|---|---------------------------|---|
| 1) | Yashodha Vaidyan.<br>(for) K. Moolthy.                        | Counsel for Petitioner    |   |
| 2) | Preeti. S. Azasu.<br>for Rajagopal & Radhimalhan<br>Advocates | Counsel for Respdt Preeti |  |

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that both the parties are making efforts to settle the matter and prayed for time to make submissions on the outcome of the settlement talks. Time is enlarged at request with a direction to make submissions, if the settlement talks fail. Put up on 11.01.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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